

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 32/2010

Coram:

1. Dr. Pramod Deo, Chairperson
2. Shri S. Jayaraman, Member
3. Shri V. S.Verma, Member

Date of order: 8.3.2010

In the matter of

Application under Section 63 of the Electricity Act, 2003 for approval of deviation in the RfQ document for the Chhattisgarh Ultra Mega Power Project.

And in the matter of

Chhattisgarh Surguja Power Limited, New Delhi **Petitioner**

ORDER

This petition has been filed under Section 63 of the Electricity Act, 2003 for approval of deviation in the Request for Qualification (RfQ) document for the Chhattisgarh Ultra Mega Power Project.

2. The petition is listed for hearing on 11.3.2010.
3. Meanwhile, the petitioner under its letter dated 25.2.2010 has submitted that the Ministry of Power vide its letter No. 23/11/2004- R & R (Vol-VIII) , dated 24.1.2010 has communicated approval of certain changes in the Standard

Bid Documents (SBDs) to be used for all future UMPPs. Accordingly, the petitioner has sought permission to withdraw its petition.

4. Noting the submission of the petitioner, the petition is disposed of as withdrawn.

Sd/-
(V.S.VERMA)
MEMBER

sd/-
(S.JAYARAMAN)
MEMBER

sd/-
(DR.PRAMOD DEO)
CHAIRPERSON